

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)**

DFR No. 478 of 2014

Dated : 12th March, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Guttasema Wind Energy Co. Pvt. Ltd.

**... Applicant/
Appellant(s)**

Versus

**Karnataka Electricity Regulatory Commission
& Ors.**

... Respondent(s)

**Counsel for the Applicant/
Appellant(s) : Mr. Shridhar Prabhu**

Counsel for the Respondent(s) :

ORDER

The Learned Counsel for the Applicant/Appellant wants to file a separate Application seeking for waiver of court fee in the impugned order challenged in the three different Appeals. Accordingly, he is permitted to file the Application on or before 25.3.2014.

Post the matter on **25.3.2013 at Delhi Bench.**

**(Rakesh Nath)
Technical Member
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**(Justice M. Karpaga Vinayagam)
Chairperson**